

Central Administrative Tribunal Lucknow Bench
Lucknow.

O.A. No. 224/2007.

This, the 7th day of June 2007.

Hon'ble Mr. A. K. Singh, Member (A)

Hon'ble Mr. M. Kanthaiah, Member (J)

Vinod Uraon aged about 50 yrs s/o Late Mangoo Uranon
Resident of Q.No. 55A, Mansa Devi Railway Colony Rae
Bareili U.P.

.....Applicant.

By Advocate Shri M.A. Siddqui.

Versus

1. Union of India through the General Manager Northern Railway Baroda House New Delhi.
2. The Divisional Railway Manager Northern Railway, Hazratganj Lucknow.
3. The Senior D.P.O. Northern Railway, D.R.M. Office Hazrtganj Lucknow.

....Respondents.

By Advocate Shri S.M.S.Saxena.

Order (Oral)

By Hon'ble Mr. M. Kanthaiah, Member(J)

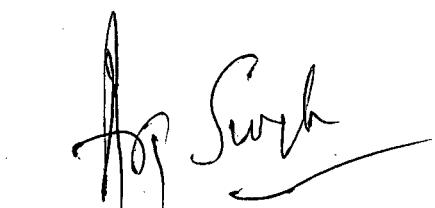
Heard both side.

2. The applicant made a representation to the respondents stating that while he was working as Driver Goods in the scale of Rs. 1350-2200 he was declared medically unfit for the post of Driver and thus posted him as Shed Man vide letter dated 15.2.1996 which was provisional. Subsequently, he made several representations to the respondents to consider his claim for the post of Driver Goods to revise his absorption and also make correct fixation of pay. ^{and} As such, ~~his~~ representations are pending with the concerned authorities. Annexure-7 and 8 of the copies of such pending representations. It is

the case of the applicant that his pending representations are considered and pass reasoned order, the purpose of his O.A. would be served.

3. The respondents' counsel represents that they have no objection for considering the pending representation of the applicant and pass a reasoned order in respect of his claim as per rules.

4. In view of the above circumstances, the O.A. is disposed of with a direction to the respondents to consider the pending representations of the applicant covered Annexure A-7 dated 6.6.2006 and Annexure No. A-8 dated 8.11.2006, and pass a reasoned order as per rules within a period of 3 months from the date of receipt of copy of this order. No costs.



Member(J)

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Member(A)